

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-1138(ND)2018

CORAM:

PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2019.

NAME OF THE COMPANY: M/s R J Packwells Pvt. Ltd. V/s. M/s. Nibula Print And Pack Pvt. Ltd.

SECTION: 9 of IBC, 2016

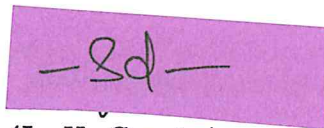
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Shailendra Singh, Ms. Muskaan Garg and Mr. Bhuvanesh Pratap Singh, Advocates for RP
Mr. Kunal Tandon, Ms. Niti Jain, Advocates for HDFC Bank
Ms. Neha Mathew, Advocate for the Resolution Applicant

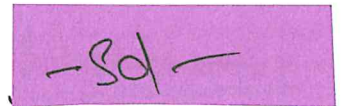
ORDER

CA 1684/2019 has been filed by the dissenting secured creditors. Notice of the same is accepted by the Ld. Counsel appearing for the RP as well as by the Ld. Counsel for the Resolution Applicant.

To come up for further consideration on the date already fixed i.e. 16th January 2020.



(L. N. Gupta)
Member (T)



(Ina Malhotra)
Member (J)